

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**The 17<sup>th</sup> June, 2014**

No. **/A:** The services of Sri Ram Naresh Mishra, Principal Judge, Family Court, Dumka are recalled from the State Government and on his repatriation to the parent department, Sri Mishra is transferred and posted as Principal District & Sessions Judge, Godda w.e.f. 01.07.2014 subsequent to superannuation of Shri Arun Kumar Gupta No. I, the Principal District & Sessions Judge, Godda on 30.06.2014.

By order of the Court  
**Sd/- A. K. Choudhary**  
Registrar General

**Memo. No.** 6728 **/Apptt.** **Dated Ranchi, the 17<sup>th</sup> June, 2014**

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

  
17.06.14.  
Registrar General